

be allowed to take place at all in these Ordnance Factories. May I know, Sir, what special steps Government are taking to see that good relations prevail between the workers and the officers and, when cases of discontent are brought to their notice, that steps are taken to set things right on the spot?

SHRI SATISH CHANDRA: Whenever complaints are received, suitable steps are always taken and my hon. friend will probably agree that industrial peace in Defence establishments has been fairly maintained, by and large, during the last year.

PROF. G. RANGA: Is there any special machinery for bringing about conciliation on the spot as soon as any kind of grievance is brought to their notice? Otherwise, it is a very dangerous thing to allow strikes in a public utility undertaking and the question is of national importance.

SHRI SATISH CHANDRA: The Government of India have very recently set up a negotiating machinery with a proper constitution.

*416. [Postponed to *Uth April 1955.*]

*417. [Postponed to *4th April 1955.*]

**RETIRED GENERAL OF THE INDIAN ARMY
SERVING IN PAKISTAN**

♦418. SHRI SARDAR SINGH OF KHETRI: Will the Minister for DEFENCE be pleased to state:

(a) whether it is a fact that a senior General who retired recently from the Indian Army is now serving in the Pakistan Armed Forces in a very responsible position; and

(b) if so, what steps Government propose to take to prevent the hat>-pening of such cases?

THE MINISTER FOR DEFENCE (DR. K. N. KATJU): (a) Government are not aware of any retired senior General of the Indian Army serving

in the Pakistan Armed Forces. It is reported that there has recently been a case of a retired senior officer accepting civil employment in Pakistan.

(b) Normally any such employment should be with the consent of the Government of India. This matter is being considered.

SHRI SARDAR SINGH OF KHETRI: May I know, Sir, whether the hon. Minister does not consider it undesirable that a senior Army officer who was in a position to possess important information here should go to Pakistan? And if this has happened, may I know what has been done about his pension?

DR. K. N. KATJU: The officer has retired on pension. Therefore, no question of suspension arises. The only thing is, something could be done about pension. That is a matter which is under consideration and the rules are being examined.

SHRI SARDAR SINGH OF KHETRI: May I know, Sir, whether the past record of this officer was considered by Government when he was given key appointments here, that is to say, when he was in the prisoners of war camp during the War?

DR. K. N. KATJU: My hon. friend is referring to past conduct.

SHRI J. V. K. VALLABHARAO: May I know, Sir, whether the Government desire to stop the pensions of those officers to whom we are paying pensions and who are now in Pakistan service?

MR. CHAIRMAN: He wishes to know whether you contemplate suspending pensions to those who were in our service formerly and are now in the Pakistan service.

DR. K. N. KATJU: As I said, the whole matter is under consideration.

DR. P. SUBBARAYAN: May I know, Sir, whether this particular officer has commuted a part of his pension?

DR. K. N. KATJU: That is right, half can be commuted under the rules.

PROPOSAL FOR A 'PROCTORIAL FORCE' IN INDIA

*419. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether Government propose to set up a "Proctorial Force" all over the country to develop the sense of discipline amongst students; and

(b) if so, when they propose to let up the force?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) No.

(b) Does not arise.

SHRI M. VALIULLA: Is the Government aware that there is some sort of indiscipline growing among students?

DR. K. L. SHRIMALI: Government are fully aware that there is indiscipline among students and necessary steps are being taken to eradicate indiscipline.

SHRI M. VALIULLA: If there is no 'proctorial force', what are the steps that are being taken?

DR. K. L. SHRIMALI: It is a big problem and there are several factors which cause indiscipline. One is the poor quality of teachers and Government are doing everything that is possible to improve the quality of teachers.

INSTALLATION OF A STEEL FOUNDRY AT THE BOMBAY NAVAL DOCKYARD

*420. DR. RAGHUBIR SINH: Will the Minister for DEFENCE be pleased to state:

(a) whether there was a plan for establishing a Steel foundry at the Bombay Naval Dockyard;

(b) if the answer to part (a) be in the affirmative, whether the plan has been dropped, and if so, why; and

(c) whether any machinery was ordered and received for this project; if so what is the cost of that achinery?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA), (a) Yes, Sir.

(b) No, Sir.

(c) Machinery worth Rs. 5J lakhs was ordered for this purpose and is mostly in position.

DR. RAGHUBIR SINH: In the circumstances, does the Government propose to take up the work in the near future in Bombay?

SHRI SATISH CHANDRA: The work is being undertaken. The difficulty is about the electric supply. As soon as we are assured by the Bombay electric supply company that power will be available, this foundry will be set up.

मध्य भारत और राजस्थान में सामाजिक कल्याण संस्थाओं को केन्द्रीय सहायता

*४२१. श्री कृष्णकान्त व्यास : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि मध्य भारत और राजस्थान में ऐसी सामाजिक कल्याण संस्थाओं की संख्या कितनी है जिन्हें केन्द्रीय सामाजिक कल्याण बोर्ड द्वारा अनुदान दिए गए हैं और अब तक कितनी रकम दी गई है ?

t [CENTRAL ASSISTANCE TO SOCIAL WELFARE ORGANISATIONS IN MADHYA BHARAT AND RAJASTHAN

*421. SHRI KRISHNAKANT VYAS: Will the Minister for EDUCATION be pleased to state the number of Social Welfare organisations in Madhya Bharat and Rajasthan to whom grants have been made by the Central Social Welfare Board and the amounts granted so far?]